

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

**CAUSE LIST OF
PART HEARD MATTERS**

04-MAY-2026 (MONDAY)

SHRI RAMIT KOCHAR, AM AND SHRI SUDHIR KUMAR, JM

PART HEARD MATTERS								
SrI	Appeal Number			Assmt. Year	Assessee	Bench	Remarks	
1	ITA	6271	DEL	2015	2011-12	[A] SIEMENS INDUSTRY SOFTWARE (INDIA) PVT. LTD.	I	

05-MAY-2026 (TUESDAY)

SHRI RAMIT KOCHAR, AM AND SHRI SUDHIR KUMAR, JM

PART HEARD MATTERS								
SrI	Appeal Number			Assmt. Year	Assessee	Bench	Remarks	
1	ITA	3524	DEL	2014	2004-05	[A] AMERICA EXPRESS SERVICES INDIA LTD. (R/M)	I	R/M

07-MAY-2026 (THURSDAY)

SHRI RAMIT KOCHAR, AM AND SHRI SUDHIR KUMAR, JM

PART HEARD MATTERS								
SrI	Appeal Number			Assmt. Year	Assessee	Bench	Remarks	
1	ITA	1598	DEL	2017	2012-13	[A] M/S. CONCENTRIX DAKSH SERVICES INDIA PVT. LTD.	I	


**Office Superintendent
For Assistant Registrar
30-Apr-2026**